

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO 125 OF 2019 IN  
APPEAL NO. 77 OF 2018& IA NO 318 OF 2018**

**Dated: 21<sup>st</sup>May, 2019**

**In the matter of:**

<b>Maharashtra State Electricity Distribution Co. Ltd.</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Maharashtra Electricity Regulatory Commission &amp;Ors.</b>	<b>.... Respondent(s)</b>

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **16.07.2019.**

**Court Master/PS**

*nr*